

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.239 - IA/81(AHM)2024
in
CP(IB)/165(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Mukeshbhai Labhshankar Shilu
Vs.

.....Applicant

Sureshbhai Labhshankar Shilu
Personal Guarantor To Shrinathji Ginning Process
Private Limited

.....Respondent

Order delivered on: 22/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Hirva Dave, Adv. a.w. Mr. Jaimin Dave, Adv
For the Respondent : None

ORDER

IA/81(AHM)2024

None present for the respondents.

Report is served upon the personal guarantor but reply is not filed.

Heard Ld. Counsel for the applicant.

Order is reserved.

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

CHITRA HANKARE
MEMBER (JUDICIAL)